

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

20. IA/1913/2023 C.P. (IB)/1017(MB)2022

CORAM:

MS. MADHU SINHA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: IDBI TRUSTEESHIP SERVICES LIMITED  
Vs.  
Mr. Santosh Sarda

SECTION: 95(1) of IBC 2016

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**ORDER**

Ms. Saloni Kapadia, Ld. Counsel appearing for the Applicant/ Petitioner is present through virtual hearing. None appeared for the Respondent/Personal Guarantor.

**I.A. 1913 of 2023**

This is an application filed for urgent listing of the Company Petition and the same is disposed of as the matter has been taken on board.

**C.P. (IB)/1017(MB)2022**

The above Company Petition is filed by IDBI Trusteeship Services Ltd. under Section 95(1) of IBC, 2016 through Resolution Professional, Mr. Amit Vijay Karia against Mr. Santosh Sarda, Personal Guarantor for initiation of Insolvency Resolution Process.

This Bench appoints Mr. Amit Vijay Karia having Registration No. IBBI/IPA-001/IP-P-02600/2021-2022/13969 as Interim Resolution Professional in the matter.

The above referred IRP/RP is directed to examine the petition and file his report within 10 days from the date of this order. Registry is directed to communicate this order to the Resolution Professional immediately. List this matter on **12.07.2023** for submission of the report by the Resolution Professional.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)